

1	2	3	4	5	6
25	Tripura	696.73	696.74	967.15	6581
26	Uttar Pradesh	14518.73	11756.85	19564.60	140622
27	Uttaranchal	763.00	686.02	1356.48	10780
28	West Bengal	5388.01	2617.59	5298.25	27008
29	A & N Islands	50.00	0.00	4.24	350
30	Daman & Diu	50.00	0.00	NR	0
31	D & N Haveli	50.00	0.00	6.16	125
32	Lakshadweep	50.00	0.00	2.53	26
33	Pondicherry	50.00	25.00	44.91	708
TOTAL		80000.00	64512.29	104424.76	896424

Sanitation facilities in rural areas

1405. SHRI T.T.V. DHINAKARAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the percentage of rural population who have been provided sanitation facilities in the country, State-wise;

(b) the details of the steps taken by Government to improve sanitation facilities in rural areas, State-wise;

(c) the amount given as assistance to NGOs during the last three years till date; and

(d) whether the NGOs have functioned well in this area?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) The Statewise percentage of rural population having household toilets, as per Census 2001, is given in the Statement-I. (See below)

(b) In order to improve sanitation facilities in rural areas, Government of India have launched Total Sanitation Campaign (STC) under the centrally sponsored Central Rural Sanitation Programme (CRSP). SCT is

implemented in a demand driven, participatory manner taking district as a unit. So far, TSC projects have been sanctioned in 426 districts of the country. The State-wise number of projects sanctioned and financial outlays made are given in Statement-II (See below). Government of India have also sanctioned Rs.10 lakh each to 124 more districts to conduct Base Line Survey and prepare detailed Project Report.

(c) and (d) Under TSC, implementing agencies may engage NGOs for carrying out Information, Education and Communication (IEC) activities, setting up Production Centres/Rural Sanitary Marts, etc. Such engagement of NGOs and monitoring of their functioning are done at district level by the implementing agencies. Government of India do not give financial assistance to any NGO directly in implementation of TSC projects. As per reports available, some of the NGOs have done good work.

Statement-I

Sl. No.	Name of the State	Percentage of rural household having sanitation facilities
1.	Andaman & Nicobar Islands	42.33
2.	Andhra Pradesh	18.15
3.	Arunachal Pradesh	47.34
4.	Assam	59.57
5.	Bihar	13.91
6.	Chhattisgarh	5.18
7.	Chandigarh	68.53
8.	Delhi	62.89
9.	Goa	48.21
10.	Gujarat	21.65
11.	Haryana	28.66
12.	Himachal Pradesh	27.72

Sl. No.	Name of the State	Percentage of rural household having sanitation facilities
13.	Jammu & Kashmir	41.80
14.	Jharkhand	6.57
15.	Karnataka	17.40
16.	Kerala	81.33
17.	Madhya Pradesh	8.94
18.	Maharashtra	18.21
19.	Manipur	77.50
20.	Meghalaya	40.10
21.	Mizoram	79.74
22.	Nagaland	64.64
23.	Orissa	7.71
24.	Punjab	40.91
25.	Rajasthan	14.61
26.	Sikkim	59.35
27.	Tamilnadu	14.36
28.	Tripura	77.93
29.	Uttar Pradesh	19.23
30.	Uttaranchal	31.60
31.	West Bengal	26.93
32.	Dadra & Nagar Haveli	17.32
33.	Lakshadweep	93.14
34.	Daman & Diu	32.02
35.	Pondicherry	21.42
	TOTAL	21.92

Statement-II

Sl. No.	Name of the State	No. of Projects	Total Project Cost (Rs. in lakhs)	Approved Share (Rs. in lakhs)		
				Centre	State	Beneficiary
1	Andhra Pradesh	22	36018.31	22811	7689.27	5518.49
2	Arunachal Pradesh	4	756.14	507.51	154.33	94.3
3	Assam	14	3844.02	2476.3	798.14	569.55
4	Bihar	16	25425.26	16783	5145.67	3496.42
5	Chhattisgarh	6	9581.15	5853.9	2308.94	1418.28
6	Dadra & Nagar Haveli	1	47.14	35.5	0	11.64
7	Goa	1	717.57	415.58	160.75	141.24
8	Gujarat	23	25938.77	14161	6504.86	5273.1
9	Haryana	19	9602.05	4667.7	2438.94	2495.44
10	Himachal Pradesh	7	1135.32	691.11	272.5	171.71
11	Jammu & Kashmir	14	6890.85	4387.4	1510.34	993.13
12	Jharkhand	6	9922.37	5996.9	2211.54	1713.9
13	Karnataka	3	2753.59	1766.8	617.52	349.28
14	Kerala	13	11524.62	6099.6	2724.34	2700.67
15	Madhya Pradesh	45	42254.95	27276	9403.01	5575.83
16	Maharashtra	33	43069.68	22163	10834.95	10071.74
17	Manipur	4	1039.55	505.48	270.46	263.61
18	Meghalaya	2	1570.29	737.91	431.79	400.59
19	Mizoram	2	219.59	115.13	58.92	45.54
20	Nagaland	4	795.81	532.32	162.52	100.97
21	Orissa	24	38042.3	24582	8052.27	5407.7
22	Pondicherry	1	248.9	158.06	0	90.84
23	Punjab	14	6583.24	3547.9	1738.78	1296.6
24	Rajasthan	11	14302.53	9401.4	3321.59	1579.53
25	Sikkim	4	686.63	414.74	161.03	110.86
26	Tamil Nadu	28	32731.75	18639	7750.7	6341.95
27	Tripura	4	3964.82	2283.6	914.22	766.96
28	Uttar Pradesh	70	46709.29	28410	10291.56	8008.03
29	Uttaranchal	13	5226.99	3434.4	1193.8	598.79
30	West Bengal	18	30715.32	14214	4636.01	11865.36
TOTAL		426	412318.8	243088	91758.75	77472.05